NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/105/2016

NAME OF THE PETITIONER(S)

: Savithri Vasanthkumar

NAME OF THE RESPONDENT(S): Anju Farms Private Limited and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

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REPRESENTATION BY WHOM

PAVITRA

VENICAT ESWARAN

Council for the Petitioner

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ORDER

Ms Pavitra Venkateswaran, counsel for petitioner present. R2 called but absent. No representation. R3 & R4 present alongwith their counsel, Shri N P Vijaykumar, present. Both the parties are directed to suggest a name of the independent mediator, who is in consensus with both the parties for settlement by the next date of hearing. Counsel for petitioner is directed to inform R2 with regard to the next date of hearing. Put up on 06.07.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)

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